

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Review Application No. 11 of 2017
In
Appeal No. 133 of 2016 (SZ)**

Appellant(s)

Pattancheru Enviro Tech Limited,
Rep. by its Whole Time Director,
Mr. B.V. Ramanamurthy,
Patancheru.

Respondent(s)

Vs. Telangana State Pollution Control
Board, Rep. by its
Member Secretary, Medak District
and another

Legal Practitioners for Appellant(s)

M/s. V. Lakshmikumaran,
Sridharan, R. Parthasarathy,
Raghavan Ramabadrnan,
V. Panchanathan, Varun Chablani,
Sweta Giridar, Sai Prashanth,
Sumitha Krishnan, Santhana Gopalan,
G.Swarupa and A. Lawrence.

Legal Practitioners for Respondents

Mr.T. Sai Krishnan for R1 and R2

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 27th July, 2017</p> <p>Learned counsel appearing for respondent Nos.1 and 2 submitted that they will file the reply during the course of the day.</p> <p>Let the same be filed before the Registry.</p> <p>Learned counsel appearing for the applicant seeks time.</p> <p>List the matter on 24.08.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S.Rao)</p>